

*The motion was adopted.*

*Clauses 2 and 3 and the Schedule were added to the Bill.*

MR. DEPUTY SPEAKER : The question is :

“That clause I, the enacting formula and the long Title stand part of the Bill.

*The motion was adopted.*

*Clause 1, the Enacting Formula and the long Title were added to the Bill.*

18 hrs.

SHRI B.K. GADHVI : Sir, I beg to move :

“That the Bill be passed”

MR. DEPUTY SPEAKER : The question is :

“That the Bill be passed”

*The motion was adopted.*

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16.0½ hrs

RE : TAMIL NADU BUDGET, ETC.

[English]

MR. DEPUTY SPEAKER : Let us now take up General Discussion. Discussion and Voting on the Demands for Grants on Account in respect of the Budget for the State of Tamil Nadu for 1988-89; and Supplementary Demands for Grants 1987-88. (Interruptions)

SHRI SURESH KURUP (Kottayam) : We will take it up tomorrow. It is already 6 P.M. (Interruptions)

SHRI P. KOLANDAIVELU (Gopichettipalayam) : Tomorrow we can skip over lunch and finish it. (Interruptions)

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : Of course, we can understand the feelings of the hon. Members. But this is a financial Bill and it has to go to Rajya Sabha. (Interruptions)

SHRI P. KOLANDAIVELU : Rajya Sabha will sit up to 30th.

SHRI B.K. GADHVI : Before 30th March, the respective States will have to notify it and they have to draw the amount. (Interruptions)

SHRI P. KOLANDAIVELU : The time allotted for Punjab Budget was two hours, but we have taken four hours. (Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCAST (SHRI H.K.L. BHAGAT) : I was under the impression that the debate has already started for it. Since the debate is yet to start, we can take it up tomorrow.

MR. DEPUTY SPEAKER : We will take it up tomorrow.

18.04 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 25, 1988/ Chaitra 5, 1910 (Saka)*